

Special Civil Suits SD court

Sr. No.	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Next Date	Purpose	Act Section	Nature
1	SplCS/49/2018	Keshav Eknath Mote Vs Chief Executive Officer ZP Beed	Deshmukh N.B. (P),	05-07-2018	03-12-2018	No WS Order	Specific Relief Act-33	Commercial Suits